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Title: Regarding illegal use of spy cameras - Laid

**SHRIMATI VANGA GEETHA VISWANATH (KAKINADA):** A new scourge is spreading its tentacles fast and wide due to unregulated sale and use of spy cameras that are installed secretly in houses, shopping malls and hostel rooms to record women in their private movements. Several videos of women filmed secretly while in bathrooms, changing rooms or bedrooms through secretly placed spy cameras and uploaded on various websites have traumatized many women. Few complaints have been registered in police stations but no relief has been provided to aggrieved persons. There is an urgent need to regulate the use of spy cameras that violate the privacy of women.

Spy cameras have no known use other than for security, defence and law enforcement. Then why are these available in the open market both online and offline without any regulation or licensing system in force? Regulation is required on sale and purchase of spy cameras. Stringent action should be taken against persons involved in illegal use of spy cameras. The offence should be made non-bailable. Amendments should be made in necessary Act.